

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 251 of 1996

Tuesday this the 2nd day of July, 1996.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. Pulikesi,
Deputy Inspector General of Police,
Eastern Range,
Kottayam. Applicant

(By Advocate Mr. N. Nandakumara Menon)

Vs.

1. State of Kerala, represented by the Commissioner and Secretary, Home and Vigilance, Secretariat Thiruvananthapuram.
2. The Union of India, represented by the Secretary, Ministry of Home Affairs, New Delhi.
3. The Commissioner and Secretary to Government (Home), Secretariat, Thiruvananthapuram. Respondents

(By Advocates Mr. TPM Ibrahim Khan, Sr. CGSC for R.2)

The application having been heard on 2.7.1996, the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant a Deputy Inspector General of Police in the Kerala Cadre of the Indian Police Service, interalia, seeks a declaration to grant him full pay and allowance during the period of suspension. An enquiry was held against him and he was exonerated. Nonetheless the Government felt that they were embarrassed and restricted his pay and allowances to 80%. He came

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contd....

-: 2 :-

before us and we relegated the applicant to departmental remedies observing:

"We are not sure whether on account of embarrassment caused to Government, pay and allowances of an official, can be restricted."

2. The appeal was duly considered by the Government and they have passed an order No.16013/38/93-IPS.II dated 1.7.1996 allowing the appeal observing:

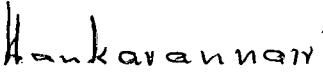
"...the Central Government orders that the period of suspension of Sri. Pulikesi from 10.12.87 to 2.3.89 be treated as duty for all purposes, including pay and allowances..."

3. We record the statement. The amounts due to applicant will be paid within six weeks from today.

4. Original Application is disposed of as aforesaid. No costs.

Dated the 2nd July, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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